

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

C O R R I G E N D U M

Dated: Guwahati, the 16th of September, 2023

NO. HC.VII-56/2020/ 9521 /A ### In partial modification of this Registry's earlier Notification **NO. HC.VII-56/2020/9092/A** dated 30-08-2023, regarding nomination of Grade-III Judicial Officers to participate in the "***Refresher Training Programme***" scheduled to be held from **23-09-2023 to 25.09.2023** at the Judicial Academy, Assam, the designation mentioned at Sl. No. 12 of **Shri Rupam Saikia** be read as **Civil Judge (Jr.Div), Bokakhat** instead of **Judicial Magistrate 1st Class, Golaghat.**

The other conditions of the Training will remain as same as it was earlier notified.

By Order,

Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-56/2020/ 9522-31 /A Dated: 16-09-2023

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

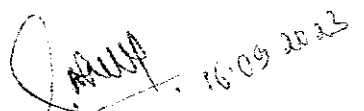
The Officer is placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Golaghat. He is requested to inform the Officer accordingly.
6. Shri Rupam Saikia, Civil Judge (Jr.Div.), Bokakhat, for information
7. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

8. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
10. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)